

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/ /2016

PETITION NUMBER : TCP/163/2016

NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah

NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Santhana Krishnan, CA Counsel for
M. Kavitha Surana, CS R1 - R4

Kanthe

(2) For TK Bhaskar
Shwetha Vasudevan

counsel for
petitioner/
Applicant

Swetha

ORDER

Ms Swetha Vasudevan, counsel for petitioners present. Shri S Santhana Krishnan, CA, and Ms M Kavitha Surana, PCS, represented R1 to R4. Counsel for petitioner prayed time for filing rejoinder by serving a copy of the same to the other party. Time extended at request. Put up on **07.11.2016 at 10.30 A.M.**

Ch. Mohd. Sharief Tariq
(Ch. Mohd. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K Anantha Padmanabha Swamy)
Member (Judicial)